

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

DATE: 22.1.90

PRESENT

HON'BLE SHRI S. P. MUKERJI, VICE CHAIRMAN

&

HON'BLE SHRI N. DHARMADAN, JUDICIAL MEMBER

O.A. 295/89

N. Balakrishnan

Applicant

Vs.

1. Sr. Supdt. of Post Offices,  
Ernakulam Division,
2. Chief Post Master General,  
Kerala Circle, Trivandrum,
3. Director General of Posts,  
New Delhi, and
4. Union of India represented by  
the Secretary, Ministry of Defence  
New Delhi

Respondents

Mr. M. Rajagopalan

Counsel for  
the applicant


Mr. K. Karthikeya Panicker, ACGSC

Counsel for  
the respondents

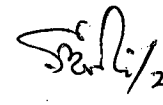
ORDER

HON'BLE SHRI S. P. MUKERJI, VICE CHAIRMAN

The learned counsel for the respondents indicate that the relief claimed by the applicant has already been accorded to the applicant. The learned counsel of the applicant agrees with that. Accordingly the application is closed as not pressed.

  
(N. Dharmadan)  
Judicial Member

22.1.90

  
(S. P. Mukerji)  
Vice Chairman

kmm